

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 173/KB/2015

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February 2018, 10.30 A.M

Name of the Company		Narayanan Sisupalan-Vs-The Peerless General Finance & Investment Co. Ltd	
Under Section		58/59	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. A. Challice Sr. Advocate }
 2) T. Nag Chawdhury Advocate }
 3) A. Basu Advocate }
 Respondent }
 Nag Chawdhury 6/2/2018,

Arif Banerjee, Adv } Petitioner Rakesh Sankar
 Rakesh Sankar, Adv } 6/2/2018

ORDER

Ld. Counsel for the petitioner as well as Ld. Counsel the respondents and applicant of I.A. No. 482/KB/2017 is present.

List I.A. No. 482/KB/2017 along with the C.P. on 19/03/2018.

Sd

(Jinan K.R.)
Member (J)